

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
19-09-2024 AT 10:30 AM**

**CP No.17/241/ HDB/2024  
AND  
IA (CA) 99 & 247/2024 in CP No.17/241/ HDB/2024  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Dr. Mudumala Issac Abhilash

**...Petitioner**

**AND**

Doctor Thoughts Pvt Ltd & 04 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP No. 17/241/HDB/2024**

Learned Counsel Mr Manoj Kumar Koyalkar along with CS Ms Kusbhu Vijayvargi, for petitioner present physically.

Learned Senior Counsel Mr L Venkateswar Rao for respondents 2 and 3 along with counsel on record Mr Ritesh, for respondent Nos 2 and 3 present physically.

For hearing, matter adjourned to 20.09.2024.

**IA (CA) 99 & 247/2024**

For hearing, matter adjourned to 20.09.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**